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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

COMPANY APPLICATION NO. :

PETITION NUMBER : CP/11/2017

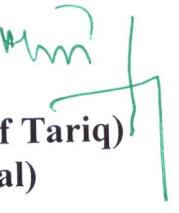
NAME OF THE PETITIONER(S) : SAVAMALAI ESTATES LTD

UNDER SECTION : 14(1) OF COMPANIES ACT 2013

S.No.	Name (in Capital)	Represented by	Signature
1.	M. D. SELVARAJ	PCS	M. D. Selvaraj

ORDER

PCS Shri M.D. Selvaraj, representing the Applicant present. During the hearing, it is observed that a set of application for conversion of public company into private company, has been sent to the Registrar of Companies, Chennai, but the comments of ROC on the above application are yet to be received by this Bench. The Registry is directed to call for the comments from the ROC concerned, for further proceeding in the matter. Put up on 27.02.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)